


Customs, Excise and Service Tax Appellate Tribunal
169, A.J.C. Bose Road, Bamboo Villa, 7th Floor, Kolkata-700014
Website : www.cestat.gov.in
CUSTOMS Appeal Branch
CAUSELIST

COURT No. :

Dated : 17/01/2018
Day : Wednesday Time : 10:30

CORAM: Shri P.K. Choudhary, Hon'ble Judicial Member

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u> <u>REGULAR MATTERS</u>	<u>REPRESENTATIVE REMARKS</u>
1	C/71351/2013	SHRI NILANJAN DUTTA	C.C.E. & S.T., Shillong	NONE/DR
2	C/71352/2013	SRI SATYA RANJAN SAHA	C.C.E. & S.T., Shillong	NONE/DR
3	E/76434/2014	TECHMENS CHEMICAL PVT LTD	C.C.E. & S.T., Haldia	B. N. Chattopadhyay & Others/DR
4	C/75202/2015	JAI BALAJI INDUSTRIES LTD	C.C., Kolkata(Port)	NONE/DR
5	C/75219/2015	SANJAY DAVE	C.C., Kolkata(Port)	Hasmukh Kundalia,Adv/DR
6	C/75220/2015	AJAY KUMAR SINGH	C.C., Kolkata(Port)	Hasmukh Kundalia,Adv/DR
7	C/75930/2015	ARUNABHA CHAKRABORTY	C.C.E. & S.T., Shillong	IP/DR
8	C/76124/2015	SATYA RANJAN SAHA	C.C.E. & S.T., Shillong	IP/DR
9	C/76985/2016	SHRI SATYA RANJAN SAHA	C.C.E. & S.T., Shillong	IP/DR
10	E/76304/2016	AIC IRON INDUSTRIES PVT LTD	C.C.E. & S.T., Bolpur	IP/DR
11	E/76305/2016	AIC IRON INDUSTRIES PVT LTD	C.C.E. & S.T., Bolpur	IP/DR
12	E/76880/2016 E/CO/75171/2017	C.C.E., Kolkata-IV	RAJESH KEDIA	DR/IP
13	E/76881/2016 E/CO/75172/2017	C.C.E., Kolkata-IV	EAST INDIA FLOUR MILLS PVT LTD	DR/IP
14	E/75467/2017	KKALPANA INDUSTRIES INDIA LTD	C.C.E., Kolkata-V	IP/DR
15	E/75835/2017 E/CO/75779/2017	C.C.E., Kolkata-IV	SHRI KRISHNA CHANDRA BAJAJ	DR/IP
16	ST/75729/2017	REAL FEED PRIVATE LTD	C.C.E. & S.T., Haldia	IP/DR
17	ST/75823/2017	INDIAN OIL CORPORATION LTD	C.C.E. & S.T., Haldia	IP/DR
18	ST/76673/2017	INDIAN OIL CORPORATION LTD	C.C.E. & S.T., Haldia	IP/DR
19	ST/76674/2017	INDIAN OIL CORPORATION LTD	C.C.E. & S.T., Haldia	IP/DR


10.1.18.
Deputy Registrar
(CUSTOMS Appeal Branch)